

Delays in Indian Airlines Flights

1154. SHRI SHANTARAM NAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of Indian Airlines flights delayed by more than half an hour from 1 January, 1989 to 30 June, 1989;

(b) the reasons for these delays; and

(c) the steps taken to ensure that the flights are not delayed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) During the period 1st January, to 30th June, 1989 out of 47,656 flights of Indian Airlines, 16,710 flights were delayed beyond 30 mts.

(b) 1,107 flights were delayed due to reasons attributable to Indian Airlines; 1,455 flights were delayed due to adverse weather inadequate airport facilities and miscellaneous reasons, which are beyond the control of Indian Airlines, while 14,148 flights were delayed due to consequential reasons.

(c) Indian Airlines is inducting 31 Airbus A320 aircraft into its fleet in phases between 1989 and 1992. With the progressive induction of these aircraft the required cushion/stand-by capacity will become available with Indian Airlines which will help minimise consequential delays. On time performance is being monitored constantly.

Petrol, Diesel Bunks in Bhanjanagar in Orissa

1155. SHRI SOMNATH RATH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol and diesel bunks at Bhanjanagar in Orissa;

(b) whether one petrol and diesel bunk at Bhanjanagar is closed for the last four years; and

(c) if so, the steps taken to appoint another retail dealer in its place?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). Of the two Retail Outlets (Petrol/Diesel) only one is operative at present in Bhanjanagar in Orissa.

(c) In lieu of the de-commissioned Retail Outlet, necessary steps will be taken by the oil company to put up a new Retail Outlet after observing the prescribed procedures.

Harbhangi Power Project

1156. SHRI SOMNATH RATH: Will the Minister of ENERGY be pleased to state:

(a) whether the Harbhangi project has started generation of power;

(b) if so, the quantum of manpower generation to be drawn from the project; and

(c) the progress made for power generation under this project and when it is going to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (c). The Central Electricity Authority has not received any proposal on Harbhangi Power Project for techno-economic clearance.

New Thermal Power Plants in Maharashtra

1157. SHRI UTTAM RATHOD: Will the Minister of ENERGY be pleased to state: